

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

OA No. 415 of 2001

Friday, this the 11th day of May, 2001

CORAM

HON'BLE MR. A.M. SIVADAS, JUDICIAL MEMBER

1. C.J. George,
Plate Maker Attendant,
Government of India Press,
Koratty. .. Applicant

(By Advocate Mr. S. Radhakrishnan)

Versus

1. Union of India represented by the
Secretary to the Government of India,
Ministry of Urban Development and
Poverty Alleviation, Nirman Bhavan,
New Delhi.11.

2. Director of Printing,
Directorate of Printing, B. Wing,
Nirman Bhavan, New Delhi-11.

3. The Manager,
Government of India Press,
Koratty - 680309 .. Respondents

(By Advocate Mr. S.K. Balachandran, ACGSC)

The application having been heard on 11-5-2001, the
Tribunal on the same day delivered the following:

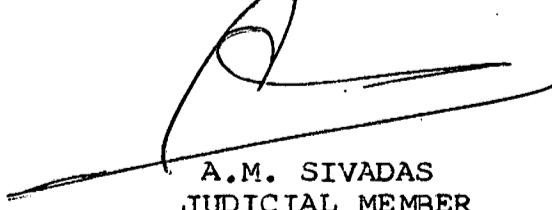
O R D E R

HON'BLE MR. A.M. SIVADAS, JUDICIAL MEMBER

The learned counsel appearing for the applicant sought
leave to withdraw this Original Application without prejudice.
leave granted.

2. The Original Application is dismissed as withdrawn without
prejudice. No costs.

Friday, this the 11th day of May, 2001


A.M. SIVADAS
JUDICIAL MEMBER

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